

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EXTOL INDUSTRIES LIMITED
(MANUFACTURING OF ENGINEERING AND POWER COMPONENTS)
AT PLOT NO. D-23 & D-24 AT INDUSTRIAL AREA MANDIDEEP
PHASE-II, TEHSIL GOHARGANJ, DIST RAISEN (M.P.)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	EXTOL INDUSTRIES LIMITED CIN : U01122MP1997PLC012390
2.	Address of the registered office	Extoltower, Jahangirabad, Bhopal, Madhya Pradesh, India - 462008.
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Plot No. D-23 & D-24 At Industrial Area Madideep Phase-II, Tehsil Goharganj, Dist Raisen (M.P.)
5.	Installed capacity of main products/ services	Not available with RP
6.	Quantity and value of main products/ services sold in the last financial year	NA , unit closed
7.	Number of employees/ workmen	As Per Information available no employees / No workmen at the commencement of CIRP Process
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending email to email id cirp.extolind@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email to email id cirp.extolind@gmail.com
10.	Last date for receipt of expression of interest	05.06.2025 (15 days from issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	14.06.2025 (within 10 days from last date of EOI receipt)
12.	Last date for submission of objections to provisional list	19.06.2025 (for 5 days from provisional list)
13.	Date of issue of final list of prospective resolution applicants	29.06.2025 (within10 days of objection)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.07.2025 (Within 5 days of issue of final list)
15.	Last date for submission of resolution plans	03.08.2025 (30 days from issue of RFRP)
16.	Process email id to submit Expression of Interest	cirp.extolind@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Yes, Udhog Aadhar memorandum UAM number MP10C0035904



Sd/-
Teena Saraswat Pandey
Resolution Professional

IBBI/IPA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1 Behind Diksha Boys hostel Sant Nagar,
Indore, Madhya Pradesh, 452010
For Extol Industries Limited

21.05.2025 and Indore